

Central Administrative Tribunal Principal Bench, New Delhi

CP No.227/2021 in O.A. No. 313/2021

This the 9th day of September, 2021

Through Video Conferencing

Hon'ble Ms. Manjula Das, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Sushil Kumar Sharma, S/o Late Sh. Babu Ram Sharma, R/o 205, Sukhdev Vihar, Ground Floor (Rear Side), New Delhi-110025.

...Applicant

(By Advocate: Shri Ajay Sharma)

Versus

- Ministry of Housing & Urban Affairs
 Through its Secretary,
 Sh. Durga Shankar Mishra,
 Nirman Bhawan, C-Wing, Rajpath Area,
 Central Secretariat, New Delhi-110011.
- 2. Shri Anurag Jain, Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, New Delhi-110023.

... Respondents

(By Advocate : Shri Ajay Sharma)



ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

After arguing for some time, learned counsel for the petitioner seeks permission of this Tribunal to withdraw the present Contempt Petition with liberty to file a fresh one in accordance with law. Permission is accorded.

2. Accordingly, the CP is dismissed as withdrawn with the liberty as aforesaid.

(Mohd. Jamshed) Member (A) (Manjula Das) Chairman

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